## Annexure 8

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 11th March, 2025

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

SI. No.	Name of creditor Details of claim received De						tails of claims admitted				Amount	Amount of	Amount of	Remarks, if any
			Amount claimed	Amount of claim		Amount	Amount	Whether	% of	Amount of	of any	claim not	claim under	
	!	receipt		admitted	claim	covered	covered	related	voting	contingen	mutual	admitted	verification	
						by	by	party?	share in	t claim	dues, that			
		1				security	guarantee		CoC		may be			
						interest					set off			
1	Adv. Santosh Dattatraya Kalokhe	24.08.2022	2,00,000	2,00,000	N.A.	0	0	No	0.01	-	-	-	-	NIL
2	Sanskruti's Tax Consultancy	24.08.2022	2,95,000			0	0	No	0.01	-	-	-	-	NIL
3	RG Projects	24.08.2022	37,59,121	26,07,483	N.A.	0	0	No	0.11	-	-	11,51,638.00	-	The claim received on the principal amount has been admitted, however, in the agreement between the Corporate Debtor and the said Creditor, the interest amount which have been charged is neither mentioned in the Invoice nor in Purchase order due to which the said amount has been rejected.